


THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati, the 24th October, 2019

HC.VII-130/2018/6225/A: In anticipation of successful completion of training and on being released from the Judicial Academy, Assam & NEJOTI on 31.10.2019 (AN), the following Judicial Officers in Grade III of the Assam Judicial Service, posted vide High Court Notification No. HC.VII-39/2019/3916/A, dated 29th July, 2019, are to report for duties at their respective places of posting by availing normal journey time-

Sl. No.	Name	Designation with place of posting
1.	Smti Drihata Kakati	Judicial Magistrate, 1 st Class, Nagaon
2.	Shri Saptarshi Das	Judicial Magistrate, 1 st Class, Hojai
3.	Smti Tanusree Dey	Munsiff No.2, Karimganj
4.	Smti Sukanya Gogoi	Munsiff-cum-Judicial Magistrate, 1 st Class, Margherita
5.	Smti Monmayuri Gogoi	Munsiff No.2, Jorhat
6.	Smti Prateeksha Mohan	Munsiff No.2, Darrang, Mangaldoi
7.	Smti Kaveri Bhattacharyya	Munsiff No.2, Sivasagar
8.	Smti Begum Nazira Ahmed	Munsiff No.2, Dhubri
9.	Smti Sujata Kurmi	Judicial Magistrate, 1 st Class, Darrang, Mangaldoi
10.	Shri Dharamchand Pareek	Munsiff No.3, Cachar, Silchar
11.	Shri Raj Sekhar Duara	Munsiff-cum-Judicial Magistrate, Gohpur
12.	Shri Nayan Deep Ghosh	Judicial Magistrate, 1 st Class, Cachar, Silchar
13.	Smti Manashi Neog	Munsiff No.2, Morigaon
14.	Shri Pranjit Hazarika	Munsiff-cum-Judicial Magistrate, 1 st Class, Lakhimpur, Cachar District
15.	Shri Amarjyoti Sonowal	Munsiff No.4, Kamrup (M), Guwahati
16.	Smti Dristisikha Baruah	Munsiff No.2, Goalpara
17.	Shri Rituparna Sarmah	Munsiff No.2, Dibrugarh
18.	Smti Zohra Yasmin	Judicial Magistrate, 1 st Class, Dibrugarh
19.	Shri Abhishek Mitra	Munsiff No.2, Hailakandi
20.	Shri Pallab Bordoloi	Munsiff No.3, Karimganj
21.	Smti Triza P M Baruah	Munsiff No.2, Sonitpur, Tezpur
22.	Smti Tintina Devi Hazarika	Judicial Magistrate, 1 st Class, Sonitpur, Tezpur
23.	Smti Chitrani Goswami	Judicial Magistrate, 1 st Class, Sonitpur, Tezpur
24.	Shri Sailen Buragohain	Judicial Magistrate, 1 st Class, Golaghat
25.	Smti Karabi Das	Judicial Magistrate, 1 st Class, Dhubri
26.	Smti Jayashri Das	Munsiff No.2, Barpeta


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27.	Smti Rineesha Goswami	Judicial Magistrate, 1 st Class, Sivasagar
28.	Smti Sultana Nasrin	Judicial Magistrate, 1 st Class, Dhubri
29.	Smti Ameera Yasmin Mazumder	Judicial Magistrate, 1 st Class, Karimganj
30.	Shri Priyank Khataniar	Munsiff-cum-Judicial Magistrate, 1 st Class, Gossaigaon
31.	Smti Elizabeth Hazarika	Munsiff No.5, Kamrup (M), Guwahati

By order,
Sd/- M.K. Kalita
Registrar (Vigilance)
Gauhati High Court, Guwahati

Memo No. **HC.VII-130/2018/ 6226 - 6240/A**, dated 24.10.2019
Copy forwarded for information and necessary action to:

1. The L.R.-cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati
3. The Director, Judicial Academy, Assam.
4. The Registrar (Judl. / Admn.), Gauhati High Court, Guwahati
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The District & Sessions Judge, _____
7. The Chief Judicial Magistrate, _____
8. The Joint Registrar (PM&P/Judl.), Gauhati High Court, Guwahati.
9. The Research Officer, Judicial Academy, Assam.
10. The Treasury Officer, _____
11. The Administrative Officer, Judicial Academy, Assam.
He is requested to circulate the Notification amongst the concerned Officers in Grade-III of the Assam Judicial Service.
12. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.
13. The Administrative Officer (Judl.), Appointment Section, Gauhati High Court, Guwahati.
14. The Project Manager, Gauhati High Court, Guwahati. He is requested to upload the Notification in the High Court Website immediately.
15. C.A. to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)


Registrar (Vigilance)
24/10/2019 24.10.19